

**GOVERNMENT OF INDIA  
MINISTRY OF PLANNING**

**LOK SABHA  
UNSTARRED QUESTION NO.4541  
TO BE ANSWERED ON 29.03.2017**

**SPECIAL PACKAGE TO STATES**

4541. SHRI B.S. YEDIYURAPPA :

Will the Minister of PLANNING be pleased to state:

- (a) the details of the schemes for which funds have been provided under the special package for some States during the last three years and the current year;
- (b) the funds allocated and released to each State including Karnataka along with the funds utilised by each State, State and year-wise;
- (c) whether any monitoring mechanism is in place for proper implementation of these schemes; and
- (d) if so, the details and the outcome thereof?

**ANSWER**

**MINISTER OF STATE (INDEPENDENT CHARGE) FOR MINISTRY OF PLANNING  
AND MINISTER OF STATE FOR MINISTRY OF URBAN DEVELOPMENT AND  
MINISTRY OF HOUSING & URBAN POVERTY ALLEVIATION  
(RAO INDERJIT SINGH)**

(a) & (b) Funds are provided to the States through Non-Plan transfer (Share in Central Taxes & Grants-in-Aids) and Plan transfer (Central Assistance to State & UT Plans - CASP). Special Package to the States are a part of CASP. State-wise total transfer including transfer through Special Packages during last two years is placed at **Statement I**. Karnataka's share of total transfer during these two years was 4.5% of all States total. Special Package to a State is given to address the special problems, like drought, cyclone, flood etc. faced by the States. The State-specific need based special dispensations are made as and when warranted through existing programmes/ schemes under Annual Plan. State-wise details of the schemes for which funds have been provided and released under the Special Package during the last three years and the current year is placed at **Statement II**.

(c) & (d) To ensure review and monitor the utilization of funds given to States, the scheme guidelines include submission of utilization certificates (UCs) by States from time to time. The audit of expenditure is conducted by the Comptroller & Auditor General (C&AG) of India and reports of C&AG are placed in State legislature & Parliament. These C&AG Reports are also discussed in the Public Accounts Committee (PAC) of the State legislatures & Parliament. Further, in order to track the expenditure for various schemes, the Government has approved national roll-out of Public Financial Management System (PFMS) in coordination with State Governments. On its full implementation, it would be possible to get real time information on utilization of funds across all the schemes throughout the country.

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**Statement to the Lok Sabha unstarred Question No. 4541 raised by Shri B.S. Yediyurappa due for answer on 29.03.2017 regarding ‘Special Package to States’**

**Total Transfer to States during 2014-15 and 2015-16**

Sl. No.	State	Total Transfer (Rs. Crore)		% Share	
		2014-15	2015-16	2014-15	2015-16
1	Andhra Pradesh	35,933.79	42,059.04	5.3	5.1
2	Arunachal Pradesh	6,356.32	9,085.15	0.9	1.1
3	Assam	26,349.99	29,267.21	3.9	3.6
4	Bihar	58,137.55	68,939.43	8.6	8.4
5	Chhattisgarh	17,343.89	23,004.17	2.6	2.8
6	Goa	1,610.72	2,218.15	0.2	0.3
7	Gujarat	21,346.90	24,768.79	3.1	3.0
8	Haryana	8,160.40	8,978.76	1.2	1.1
9	Himachal Pradesh	9,994.71	14,903.24	1.5	1.8
10	Jammu & Kashmir	20,162.92	23,943.60	3.0	2.9
11	Jharkhand	17,169.90	22,953.67	2.5	2.8
12	Karnataka	30,392.55	36,906.13	4.5	4.5
13	Kerala	16,067.28	22,106.41	2.4	2.7
14	Madhya Pradesh	43,540.74	57,547.95	6.4	7.0
15	Maharashtra	38,706.58	45,468.69	5.7	5.5
16	Manipur	7,203.42	7,424.94	1.1	0.9
17	Meghalaya	5,276.84	5,719.34	0.8	0.7
18	Mizoram	4,865.26	5,865.15	0.7	0.7
19	Nagaland	6,797.81	7,170.27	1.0	0.9
20	Odisha	29,868.28	37,225.59	4.4	4.5
21	Punjab	11,111.91	11,973.92	1.6	1.5
22	Rajasthan	40,142.56	46,828.84	5.9	5.7
23	Sikkim	3,257.76	2,729.71	0.5	0.3

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**Total Transfer to States during 2014-15 and 2015-16**

Sl. No.	State	Total Transfer (Rs. Crore)		% Share	
		2014-15	2015-16	2014-15	2015-16
24	Tamil Nadu	35,071.45	38,637.70	5.2	4.7
25	Telangana	17,047.22	21,351.30	2.5	2.6
26	Tripura	7,764.40	7,692.53	1.1	0.9
27	Uttar Pradesh	101,272.43	123,460.53	14.9	15.0
28	Uttarakhand	10,892.37	10,093.55	1.6	1.2
29	West Bengal	46,862.59	64,236.25	6.9	7.8
	<b>Total: All States</b>	<b>678,708.54</b>	<b>822,560.01</b>	<b>100.0</b>	<b>100.0</b>

*Source: (i) Devolution 2014-15 & 2015-16 - RE from Union Receipt Budget 2016-17, (ii) Grants in Aid 2014-15 & 2015-16 Ministry of Finance Plan Finance-I releases website and (iii) CASP 2014-15 & 2015-16 - Public Financial Management System, Ministry of Finance*

*Note: Total Transfer also includes releases to States under Demand No.37 of Union Budget 2015-16.*

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Rs. crore

Scheme/ Package	Total Package amount/ Allocation	Released @ upto 2016-17 (23.03.2017)	Releases			
			2013-14	2014-15	2015-16	2016-17 (23.03.2017)
Special Plan Bihar	11088.34	6934.71	2052.98	864.37	1887.53	1329.40
Special Plan West Bengal	8749.35	6419.34	627.36	691.75	836.77	--
Special Plan Kalahandi-Bolangir-Koraput (KBK) districts of Odisha	1250.00	1250.00	250.00	250.00	132.07	367.93
Additional Central Assistance (ACA) for Left Wing Extremism (LWE) Affected Districts and Integrated Action Plan (IAP)	--	9059.00	1209.00	1760.00	--	--
<i>Andhra Pradesh</i>	--	370.00	60.00	80.00	--	--
<i>Bihar</i>	--	1013.38	158.40	220.00	--	--
<i>Chhattisgarh</i>	--	1368.38	238.40	280.00	--	--
<i>Jharkhand</i>	--	1894.19	184.20	340.00	--	--
<i>Madhya Pradesh</i>	--	1088.38	148.40	200.00	--	--
<i>Maharashtra</i>	--	290.00	50.00	80.00	--	--
<i>Odisha</i>	--	2037.57	222.60	360.00	--	--
<i>Telangana</i>	--	407.10	57.10	80.00	--	--
<i>Uttar Pradesh</i>	--	295.00	60.00	60.00	--	--
<i>West Bengal</i>	--	295.00	30.00	60.00	--	--
Special package for implementing Drought Mitigation Package for Bundelkhand region	7466.00	4585.62	538.68	383.11	670.42	--
<i>Madhya Pradesh</i>	3860.00	2574.95	288.51	--	405.58	--
<i>Uttar Pradesh</i>	3606.00	2110.67	250.17	383.11	264.84	--
Uttarakhand Medium & Long Term Reconstruction Package, 2013	1100.00	1100.00	165.00	495.00	116.22	323.78

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Rs. crore

Scheme/ Package	Total Package amount/ Allocation	Released @ upto 2016-17 (23.03.2017)	Releases			
			2013-14	2014-15	2015-16	2016-17 (23.03.2017)
Jammu & Kashmir PM’s package for flood relief and rehabilitation	1000.00	1000.00	--	1000.00	--	--
Prime Minister Development Package 2015, Jammu & Kashmir	4000.00	3088.19	--	--	1994.85	1093.34
Special Development Package (SDP) Andhra Pradesh: - following the partition of Andhra Pradesh and Telangana		4826.50	--	349.00	2050.00	2426.50
<i>Andhra Pradesh</i>	--	3926.50	--	349.00	1600.00	1976.50
<i>Telangana</i>	--	900.00	--	--	450.00	450.00
Integrated Programme to address Waterlogging problem in South-west Punjab	887.00	490.00	--	290.00	200.00	--

@ Release of funds prior to 2013-14 also included.

**Note:** In addition to above packages/schemes, (i) a package of an amount of Rs. 1,25,003 crore was announced in August, 2015 for sectoral development of Bihar, and (ii) a package of Rs. 80,000 crore was announced in November, 2015 as development package for Jammu and Kashmir. As these packages relate to different sectors across different Ministries/Departments, implementation including releases, monitoring, utilization etc. also administers by the respective Ministry/Department in a phased manner.